

**Posting of CPWD Engineers Outside
Delhi**

716. SHRI RAM SAGAR (Saidpur):
Will the Minister of URBAN DEVELOPMENT
be pleased to state:

(a) the details of the transfer policy in respect of Junior Engineers, Assistant Engineers, Executive Engineers, Superintending Engineers and Chief Engineers of CPWD;

(b) the number of Junior Engineers of CPWD who have been in Delhi for more than ten years and not yet transferred to other stations out of Delhi in accordance with the laid down transfer policy;

(c) the number of Assistant Engineers, Executive Engineers, Superintending Engineers and Chief Engineers awaiting posting orders in Delhi after completing of 10 years of stay; and

(d) the details of steps taken to implement the transfer policy?

THE MINISTER OF URBAN DEVELOPMENT

(SHRI DAULAT RAM SARAN):
(a) The Engineers of Central Public Works Department of the rank of Assistant Engineers and above are required to serve anywhere in India either in an organisation of the Department on deputation to Union Territories, Public Undertakings and Central Government Projects, in accordance with the orders issued by the Government from time to time. They are liable to be transferred from one office to another or from one station to another or to another Government organisation in the interest of public service. While deciding transfers, several factors, viz., tenure transfer guidelines, hard areas posting, zonal requirements, deputation policy of the Department, judicious balance between the needs of the Department and personal difficulties of the officers etc. are taken into account. However, Junior Engineers are transferred within the region allotted to them at the time of recruitment.

(b) and (c). Details of Engineers of the CPWD who have been in Delhi for more than ten years and not yet transferred to other stations out of Delhi, are as under:

<i>Category</i>	<i>Civil</i>	<i>Electrical</i>
Junior Engineers	250+	253+
Assistant Engineers	41+	81+
Executive Engineers	6	11
Superintending Engineers	5	4
Chief Engineers	2	—
(+approximate)		

(d) The cases of senior officers staying in Delhi for over ten years are regularly reviewed by the respective transfer posting

Committees/authorities and decision taken. The longest stayees are transferred to other stations keeping in view the exigencies of

the Government works as well as transfer guidelines. As regards overstayal of Junior Engineers a readiness list of transfers of the Junior Engineers has been issued after compiling the list of Junior Engineers, in accordance with the provisions of the guidelines. The transfer orders of these Junior Engineers will be issued keeping in view the vacancies and exigencies of work outside Delhi.

Bakery Units in Manipur

717. SHRI N. TOMBI SINGH: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether the Government propose to open sophisticated Bakery units in Imphal, Manipur to meet the requirement of quality bread there; and

(b) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI HUKUMDEO NARAYAN YADAV): (a) No, Sir.

(b) Question does not arise.

[Translation]

Pay Scale of Sports Instructors

718. PROF. YADU NATH PANDEY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

Selection Grade	—	Rs. 3700-5000
Grade — I	—	Rs. 3000-4500
Grade — II	—	Rs. 2200-4000
Grade — III(A)	—	Rs. 1640-2900
Grade — III(B)	—	Rs. 1200-2040

(a) whether the Sports Authority of India had appointed some National Institute of Sports Instructors in the pay scale of Rs. 2000-Rs. 4000, but in 1987 when the Sports Authority of India was merged with National Institute of Sports, the salary of the Instructors who joined Sports Authority of India from National Institute of Sports was fixed at Rs. 1640 and if so, the reasons therefor;

(b) whether the qualifications and functions of the instructors of Sports Authority of India as well as N.I.S. are same, if so, whether Government propose to fix same pay scales for them and if so, when such anomaly will be removed; and

(c) whether the seniority of N.I.S. instructors, appointed in Sports Authority of India, is being treated from the date of their joining S.A.I. and if not, the reasons therefor and when these anomalies are likely to be removed?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAJMANGAL PANDE): (a) Yes, Sir. Before its amalgamation with National Institute of Sports (NIS), Sports Authority of India (SAI) recruited Coaches in the pay scale of Rs. 2200-Rs. 4000 for the specific job of training of selected, talented children from all over the country and admitted to adopted schools of SAI under a new Scheme.

Before amalgamation of NIS with sports Authority of India, the NIS had Coaches in the Following scales: